28

SHRI L. N. MISHRA:... for the industrial development of the backward areas like Orissa, Bihar, Tripura and Andhra.

SHRI LOKANATH MISRA: Now that the Government is convinced because of the recommendations of the committee set up by them that Orissa has to have a jute mill, may I know, even if the Government thinks that it should be set up in the public sector, how long it will take for the Government to take the initiative in the matter of setting up a jute mill? What we need is a jute mill, whether in the cooperative or public sector or the private sector. How long would it take the Government to set up a jute millin the public sector and would they take it up themselves or they would ask the Orissa Government to take it up in the public sector?

SHRI L. N. MISHRA: So for as the Fourth Plan is concerned, there is no plan for a jute mill for the present. We are persuading the Plannig Commission to agree to the setting up of 4 or 5 jute mills and one of them in Orissa. As far as public sector is concerned, the second preference will be the public sector, the first being the cooperatives. If both are not in a position to set up, then I will give to the private sector also because I am very much interested in having a jute mill in the backward States. If the Orissa Government comes forward, well and good. So far as the Government of India is concerned, perhaps it will not be possible for us to make investments in any jute mill in any of the States.

SHRI K. C. PANDA: In view of the reply of the Minister that a committee was set up, may I know if the committee has recommended the setting up of a jute mill in Orissa wherefrom jute in raw form is sent to places outside the State for processing?

## 12 Noon

Secondly, may I know whether the Orissa Government has recommended specifically that a jute mill be opened by the co-operative sector or by the private sector and whether the co-operative sector has actually applied for it? Because....

MR. CHAIRMAN: Don't make it long; otherwise your question will remain unanswered.

SHRI L. N. MISHRA: As I have stated earlier, so far as applications are concerned some applications came long time ago in 1967, 1968, 1969 but now we are examining the question afresh. This Committee which was set up some time in January last and which has submitted its report on 16th February or so has recommended a modern jute mill for Orissa and we are thinking on those lines. The moment we get the clearance from the Finance Ministry, the Ministry of Agriculture the Planning Commission we will take necessary steps and see that Orissa gets a jute mill.

MR. CHAIRMAN: Question Hour is over,

## WRITTEN ANSWERS TO QUES-TIONS

USE OF NATIONAL FLAG BY ALL DIGNI-TARIES IN INDIA

\*239. SHRI THILLAI VILLALAN: SHRI SITARAM JAIPURIA:

Willthe Minister of HOME AFFAIRS/ गृह मंत्री be pleased to state :

- (a) whether Government have any proposal to remove all separate standards except the national flag for use by the degnitaries in the country;
- (b) whether there is any proposal to observe strict procedure in exhibiting national flags at different places and occasions; and
  - (c) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS/
गृह मंत्रालय में उप-नंत्रों (SHRI F. H. MOHSIN): (a) The personal standards of the President, the Governors and the Lieutenant Governors flown on their official residences and cars will be replaced by the National Flag with effect from 15th August 1971.

(b) and (c) Rules already exist for the display of the National Flag. There is at present no proposal to effect any changes in these rules except to the extent necessitated by the contemplated replacement of the personal standards of the President, the Governors and the Lieutenant Governors by the National Flag.